

Royalty on Oil

2619. Shri Yajnik: Will the Minister of Mines and Fuel be pleased to state:

(a) the amount of foreign exchange that has been paid as royalties and patents to any foreign concerns engaged in prospecting or refining oil during the last five years; and

(b) the steps that Government propose to take to reduce the drain on foreign exchange?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). Information is not readily available and is being collected and will be laid on the Table of the House.

शेष आय-कर

२६२२. श्री सुरज लाल वर्मा : : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि उत्तर प्रदेश के सोनापुर जिले के आय-कर आयुक्त के क्षेत्र में कितना आय-कर अभी बाकी है ?

वित्त मंत्री (श्री मोरारजी देसाई) : सूचना इकट्ठी की जा रही है और उसे, जितनी जल्दी हो सकेगा, यथा की भेज पर रख दिया जायगा।

New Physics Laboratories

2623. Shri Warior: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government have taken any decision to start new physics laboratories during the Third Plan Period; and

(b) if so, the nature of the scheme?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) The question does not arise.

Roads to Jawalamukhi

2624. Shri Hem Raj: Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that the Oil and Natural Gas Commission has closed its road constructed for drilling purposes in Jawalamukhi to vehicular traffic of the public;

(b) if so, whether it has put the public to great hardship;

(c) whether any representations have been made to this effect to the Commission; and

(d) if so, the result thereof?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (d). In view of the Oil and Natural Gas Commission's operations in that area the road was not open to the public except in case of extreme emergency. Certain representations were received in the matter and have been carefully considered by the Commission. To meet the convenience of general public restricted use of road is now being allowed.

Group Insurance Scheme

2625. Shri Nath Pal: Will the Minister of Finance be pleased to state:

(a) the procedure adopted by the Life Insurance Corporation in securing group insurance business directly from commercial and industrial undertakings;

(b) who is the recipient of the commission in such cases;

(c) whether Government have received any complaints recently from commercial or industrial concerns from Bombay regarding the non-payment of such commission; and

(d) if so, the details thereof?

The Minister of Finance (Shri Morarji Desai): (a) At present, group insurance business is normally secured from Commercial and Industrial Undertakings through the efforts of